

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)

File No.:- CM-8182/2021 (Rest.), CM-8183/2021 (Cond) in MA 281/2017

Titled

Raj Devi and ors

..... **Petitioner(s)/Appellant(s)**

V/S

State and ors

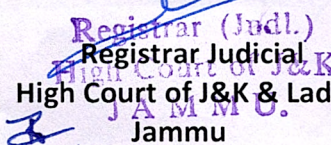
..... **Respondent(s)**

Notice to the respondent (s): -

2. Bansi Lal S/O Badri Nath
R/O Prem Nagar, District Doda.
3. The Oriental Insurance Co. Ltd., Udhampur
4. Pritam Kour W/O Sham Lal (So called)
R/O Gari, Udhampur.
5. Gurmeet Kour D/O Sham Lal
R/O Gari, Udhampur.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 24.04.2024 10.00 A.M. or the next working day if 24.04.2024 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 22th day of February 2024 at Jammu.


Registrar (Judl.)
Registrar Judicial
High Court of J&K & Ladakh
JAMMU
22/02/24

No.:- 1423

Dated:- 22.2.24

Copy of the above forwarded to:

1. The Editor State times, Amphalla, Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 128 dated 21-02-2024 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

1
Registrar (Genl)
Registrar Judicial
High Court of J&K & Ladakh
JAMMU
22/2/24